

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:499
ANSWERED ON:28.07.2010
SRAVANA SAKA MONUMENTS IN DELHI
Roy Shri Arjun;Sinh Dr. Sanjay

Will the Minister of CULTURE be pleased to state:

- (a) whether a number of monuments in Delhi have been encroached upon by people;
- (b) if so, the number of such monuments encroached upon at present;
- (c) the number of centrally protected monuments in Delhi in the year 1950 and at present;
- (d) the details of monuments that lost their original view as a result of illegal encroachment; and
- (e) the measures taken by the Government for the maintenance of the monuments?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a)&(b) There are 174 monuments declared as of national importance in Delhi as per the Ancient Monuments and Archaeological Sites and Remains Act, 1958, of which 12 have been encroached upon. Besides, the Government of NCT Delhi has also declared 6 monuments as protected under the Delhi Ancient and Historical Monuments and Archaeological Sites and Remains Act, 2004 and all of these are free from encroachment.
- (c) In 1950, there were 161 monuments in Delhi, declared as of national importance whereas at present, the total number is 174.
- (d) More or less the original view of the monuments are still intact, despite illegal encroachments.
- (e) The monuments, archaeological sites and remains declared as of national importance are conserved, preserved and maintained by way of regular structural repairs on need basis as per archaeological norms and subject to availability of resources.